



NOTIFICATION No. 133 / 2016

The District Judges mentioned in Column (1) below are transferred and posted to the posts mentioned against their names in Column (2) below:

S.No	Name and Designation (1) <i>Thiru / Tmt./Selvi.</i>	Transferred and posted as (2)
1	Tmt. S.Ezhil, I Additional District Judge, Salem.	III Additional District Judge, Salem vice Thiru R.Sridharan, transferred.
2	Thiru R.Sridharan, III Additional District Judge, Salem.	II Additional District Judge, Salem vice Thiru M.Ravindran, transferred.
3	Thiru M.Ravindran, II Additional District Judge, Salem	I Additional District Judge, Salem vice Tmt. S.Ezhil, transferred.

HIGH COURT, MADRAS.
DATED: 27.09.2016.

T. Q. J.
REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Judge, Salem
4. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
5. The Treasury Officer, District Treasury, Salem.

Copy to:-

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Judicial), High Court, Madras.
6. The Registrar (Vigilance), High Court, Madras (12 copies)
7. The Registrar (IT-cum-Statistics), High Court, Madras.

8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.
10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
11. The Additional Registrar (Vigilance), High Court, Madras.
12. The Registrar (District Judiciary), High Court, Madras.
13. The Registrar (Administration), High Court, Madras.
14. The Official Assignee, High Court, Madras.
15. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
16. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
17. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
18. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
19. The Chief Accounts Officer, High Court, Madras.
20. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
21. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
22. The Technical Director, NIC, High Court, Madras.
23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
24. The Record Keeper, A.D. Records, High Court, Madras.

+ Spare 5.

R.O.C.No.68605-A/2016-B2



OFFICIAL MEMORANDUM

Sub: Courts and Judges - District Judges - Transfer and postings -
Notification issued - Joining instructions - Issued.

Ref: High Court's Notification No.133 / 2016 dated : 27.09.2016.

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Tmt. S.Ezhil, I Additional District Judge, Salem, who has been transferred and posted as III Additional District Judge, Salem, vide High Court's Notification cited above, is required to hand over charge of her post to the II Additional District Judge, Salem, immediately and take charge of the post of III Additional District Judge, Salem, from Thiru R.Sridharan, III Additional District Judge, Salem, immediately, on the same day.

On relief, Thiru R.Sridharan, is required to take charge of the post of II Additional District Judge, Salem, from Thiru M.Ravindran, II Additional District Judge, Salem, immediately, on the same day.

On relief, Thiru M.Ravindran, is required to hold charge of the post of I Additional District Judge, Salem, immediately, on the same day.

HIGH COURT, MADRAS.
DATED: 27.09.2016.


REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Offices of the Officers concerned.
3. The Principal District Judge, Salem
4. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A & E), Chennai-18.
5. The Treasury Officer, District Treasury, Salem.